

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TCSA/NO. 478 / (MAH) / 2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: M/s. *Mahbukht Kotwal Proprietor of M/s. Mak*  
*Kotwal Reality*  
*V/s.*  
*M/s. Kohinoor CTNL Infrastructure Company Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Order

TCP No.478/I&BP/NCLT/MB/MAH/2017

None present. List this matter for on 25.7.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)